CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 1829/2015

New Delhi, this the 17th day of October, 2016.

HON'BLE MR. P.K. BASU, MEMBER (A) HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)

Puspa, Aged 58 years, W/o Shri Om Chand, House Keeper, R/o A-220, DDA Flat, Pocket-3, Bindapur, Dwarka, New Delhi-110059.

.. Applicant

(By Advocate : Shri P.M. Saini for Shri Ranbir Yadav)

Versus

- Union of India,
 Through Secretary,
 Ministry of Labour,
 Shram Shakti Bhawan, Rafi Marg,
 New Delhi-110011.
- 2. Director General ESI Corporation, ESI Head Quarter, Panchdeep Bhawan, CIG Road, New Delhi-110002.
- 3. Secretary,
 Department of Expenditure,
 Ministry of Finance,
 North Block,
 New Delhi-110011.
- 4. Director (Medical) Delhi, Delhi Branch ESI Hospital, Basai Dara Pur, New Delhi-110015.

.. Respondents

(By Advocate : Shri A.K. Verma)

ORDER (Oral)

By Hon'ble Mr. P.K. Basu

The applicant has prayed for grant of scale of Rs.4500-7000 in place of Rs.4000-6000 w.e.f. 01.03.2002 to 14.12.2002.

- 2. There is no explanation whatsoever for the delay of about 8 years from 2002 to 2010, when the applicant filed her first representation (Annexure P-4).
- 3. This matter is hopelessly time barred and, therefore, dismissed. No order as to costs.

(Raj Vir Sharma) Member (J)

(P.K. Basu) Member (A)

/Jyoti/